

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHRINATHJI BUSINESS VENTURE PRIVATE LIMITED**

RELEVANT PARTICULARS	
1	Name of corporate debtor Shrinathji Business Venture Private Limited
2	Date of incorporation of corporate debtor December 3, 2021
3	Authority under which corporate debtor is incorporated / registered ROC - Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45201RJ2011PTC037227
5	Address of the registered office and principal office (if any) of corporate debtor 171, Officer Campus Extn., Sirsi Road, Jaipur – 302012 Rajasthan
6	Insolvency commencement date in respect of corporate debtor December 23, 2021
7	Estimated date of closure of insolvency resolution process June 21, 2022
8	Name and registration number of the insolvency professional acting as interim resolution professional Prashant Agrawal, Reg. No.: IBB/IPA-001/IP-P00053/2017-18/10127
9	Address and e-mail of the interim resolution professional, as registered with the Board Address: P. Agrawal & Associates, F-106 (I Flr.), Sumar Complex, Gautam Marg, C-Scheme, Jaipur, Rajasthan – 302001 E-mail ID: ippagrawal@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional Address: P. Agrawal & Associates, F-106 (I Flr.), Sumar Complex, Gautam Marg, C-Scheme, Jaipur, Rajasthan – 302001 E – mail ID: cirp.shrinathji@gmail.com
11	Last date for submission of claims January 6, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) 1. Home Buyers



13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Ms. Pratibha Khandelwal Reg. No. IBB/IPA-002/IP-N00032/2016-17/10068 Address: T 5/1001, Rangoli Greens, Maharana Pratap Marg, Panchyawala, Vaishali Nagar, Jaipur – 302021 Rajasthan Mail ID: cspratibhak@gmail.com 2. Mr. Rajnesh Singhvi Reg No.: IBB/IPA-001/IP-P00037/2017-18/10098 Address: 36A, Suraj Nagar (East), Civil Lines, Jaipur – 302006 Rajasthan Maid ID: rajneshal@gmail.com 3. Mr. Rajeev Sharma Reg No.: IBB/IP-001/IP-P00366/2017-18/10695 Address: House No. 351, Rai Ji Ka Gher, Chandi ki Taksal, Jaipur – 302002 Rajasthan Mail ID: rajiv_sharmaadv26@yahoo.co.in
14	(a) Relevant Forms and (b) Details of representatives are available at:	(a) Web link: https://www.ibbi.gov.in/home/downloads (b) Physical Address: Refer Point No. 13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shrinathji Business Venture Private Limited on 23rd December, 2021.

The creditors of Shrinathji Business Venture Private Limited, are hereby called upon to submit their claims with proof on or before 6th January, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class – Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.




Prashant Agrawal
(Interim Resolution Professional)
Shrinathji Business Venture Private Limited

Date: 25.12.2021

Place: Jaipur